IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1130 of 2020

Sohan Lal Agarwal ... … petitioner

Versus

1. The State of Jharkhand
2. Ritesh Kumar Singh ... … Opposite Parties

With

A.B.A. No. 1855 of 2020

Yogesh Agarwal ... … petitioner

Versus

1. The State of Jharkhand
2. Ritesh Kumar Singh ... … Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioners : Mr. Pandey Neeraj Rai, Advocate
For the State : A.P.P.
For the Opposite Party No. 2 : Mrs. Ritu Kumar, Advocate

04/24.07.2020 The present anticipatory bail applications are taken up today through Video conferencing.

At the joint request of the learned counsel for the parties, put up these cases under the same heading after one week.

Till then, the interim orders dated 02.03.2020 and 06.05.2020 passed in A.B.A. No. 1130 of 2020 and A.B.A. No. 1855 of 2020 respectively shall continue.

(Rajesh Shankar, J.)

Manish